OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : HEADQUARTERS TIS HAZARI COURTS : DELHI

ORDER

As per the approval/direction of the Ld. Principal District & Sessions Judge (HQs.), the undermentioned court room is hereby changed/allotted, with effect from 09.04.2024:-

s.n.	Name of the Judicial Officer	District	From Court Room No.	To Court Room No.
1.	Sh. Gautam Manan, Ld. ASJ-09	West	323	307

Note:- It is impressed upon to the concerned that no furniture articles, almirahs, telephone instruments & other non-consumable items will be shifted.

(MEJHA ARYA) Administrative Civil Judge (Central) Tis Hazari Courts, Delhi

Dated:

No...../CTB/THC/2024

Copy forwarded for information & necessary action to:-

10 8 APR 2024

- 1. The PS to Ld. Principal District & Sessions Judge (HQs.), Delhi.
- 2. The PS to Ld. Principal District & Sessions Judge (West), Delhi.
- 3. The Ld. Officer Incharge, Admn. I, II, III, Accounts, Pool Cars, General Branch, Copying Agency, Computer Branch, Record Rooms, Website Committee English/Hindi & Library, THC, Delhi.
- 4. The concerned Ld. Presiding Officer.
- 5. The Ld. Chief Metropolitan Magistrate (Central/West), Delhi.
- 6. The Ld. Admn. Civil Judge (West District), THC, Delhi.
- 7. The Secretary, Delhi Bar Association, Tis Hazari Court Complex, Delhi.
- 8. The A.O. (Judl.)/Incharge, Judicial Branch, Administration Branch (I, II, III), General Branch, Accounts Branch, R & I Branch, Care Taking Branch, Computer Branch, Filing Section & Facilitation Centre, THC, Delhi.
- 9. The PRO/APRO/Incharge, Facilitation Centre, Tis Hazari Courts, PHC, Saket, KKD, Rohini & Dwarka Court Complexes, Delhi.
- 10. Telephone Operator, THC, Delhi.
- 11. Notice Boards, THC, Delhi (Through R & I Branch).

Administrative Civil Judge (Central) Tis Hazari Courts, Delhi